

# THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 29/04/2014

## PROCEEDINGS

Judiciary –General Transfers, 2014 of District Judges – Orders issued.

Read : High Court order No. B1-40483 /2013 dated 10-03-2014

### ORDER No. B1- 59 / 2014(i)

As part of the General Transfers, 2014 of District and Sessions Judges in the Kerala State Higher Judicial Service following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charges to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri P.Mohanadas, Member Secretary, KELSA, Ernakulam	Judge, Family Court, Ernakulam	On repatriation	Smt. N.Leelamani, Judge, Family Court, Ernakulam
2	Shri K.R.Jinan, Presiding Officer, Labour Court, Ernakulam	MACT, Alappuzha	On repatriation	Shri S.Satheeshachandra Babu(Sl.No.16)
3	Shri P. Nandanakrishnan, Addl.District Judge-I / Addl.MACT, Kozhikode	Addl.District Judge-I / Addl.MACT, Thrissur	Shri K. Ramesh Bhai(Sl.No.21)	Addl.District Judge- III / Addl.MACT, Thrissur
4	Shri R.Narayana Pisharadi, Spl.Addl. Sessions Judge (Marad cases), Kozhikode	Addl.District Judge-I, Kottayam	Addl.District Judge- IV / Additional MACT, Kozhikode	Shri P.C.Paulachan (Sl.No.17)
5	Shri T.S.P.Moosath, OD as Registrar (Judicial), High Court of Kerala	Addl. District Judge-I, Ernakulam	On repatriation	Addl. District Judge-VII / Addl.MACT, Ernakulam

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
6	Shri K.M.Muhammedali, Addl.District Judge-II / Addl.MACT, Alappuzha	Judge, Family Court, Kattappana	Addl.District Judge-I/ Addl.MACT, Alappuzha	Judge, Family Court, Thodupuzha
7	Shri V.G.Anilkumar, Addl.District Judge-I, Ernakulam	Addl. District Judge-I / Addl.MACT, Palakad	Addl.District Judge-VII / Addl.MACT, Ernakulam	Shri Manohar Kini S. (Sl.No.8)
8	Shri S.Manohar Kini, Addl.District Judge-I/ Addl.MACT, Palakkad	MACT, Palakkad	Shri V.G.Anilkumar (Sl.No.7)	Shri P.S.Ananthakrishnan (Sl.No.28)
9	Shri V.Jayaram, Enquiry Commissioner & Spl.Judge, Kozhikode	Addl.District Judge-I/ Addl.MACT, Thalassery	On repatriation	Shri K.V.Jayakumar (Sl.No.23)
10	Shri Jose Thomas, Wakf Tribunal / Addl.District Judge-VI, Ernakulam	Addl.District Judge-II / Addl.MACT, Alappuzha	Addl.District Judge-VII / Addl.MACT, Ernakulam	Addl.District Judge-I/ Addl.MACT, Alappuzha
11	Shri S.S.Vassan, Addl.District Judge, Neyyattinkara	Wakf Tribunal / Addl.District Judge-VI, Ernakulam	Addl.District Judge-IV / Addl.MACT, Thiruvananthapuram	Addl.District Judge-VII / Addl.MACT, Ernakulam
12	Shri P.Madhavan, Addl.District Judge-V/ Addl.MACT, Thiruvananthapuram	Special Judge (NDPS Act cases) / Addl.District Judge-II Thodupuzha	Addl.District Judge-IV / Addl.MACT, Thiruvananthapuram	Addl.District Judge-I / Addl.MACT, Thodupuzha
13	Shri A.Badharudheen, Addl.District Judge-I / Mavelikkara	Addl.District Judge-II, Thiruvananthapuram	Addl.District Judge-III / Addl.MACT, Mavelikkara	Addl.District Judge-VII / Addl.MACT, Thiruvananthapuram
14	Shri Muhammed Vasseem, Special Judge(NDPS Act cases)/ Addl.District Judge -II, Thodupuzha	Addl.District Judge-I, Mavelikkara	Addl.District Judge-I / Addl.MACT, Thodupuzha	Addl.District Judge-III / Addl.MACT, Mavelikkara
15	Shri C.Jayachandran, Addl. District Judge-II, Thiruvananthapuram	Member Secretary, KELSA, Ernakulam	Addl.District Judge-VII / Addl.MACT, Thiruvananthapuram	On deputation
16	Shri S. Satheesachandra Babu, MACT, Alappuzha	Addl.District Judge-III / Addl. MACT, Alappuzha	Shri K.R.Jinan (Sl.No.2)	Shri R.Rama Babu (Sl.No.29)

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
17	Shri P.C.Paulachan, Addl.District Judge-I, Kottayam	Addl.District Judge- IV / Addl.MACT, Kottayam	Shri R.Narayana Pisharadi(SI.No.4)	Shri S.Krishnakumar (SI.No.32)
18	Shri C.Balan, Addl.District Judge-II/ Addl.MACT, Kasaragod	Addl.District Judge-I/ Addl.MACT, Kalpetta	Addl.District Judge- III / Addl.MACT, Kasaragod	MACT, Kalpetta
19	Shri B.Kalam Pasha, University Appellate Tribunal / Addl.DJ-III, Thiruvananthapuram	Addl.District Judge- VIII/ Addl.MACT, Ernakulam	Addl.District Judge- VIII/ Addl.MACT, Thiruvananthapura m	Shri V.O.Ajayakumar (SI.No.36)
20	Shri V. Dilip, Kerala Co-operative Tribunal, Thiruvananthapuram	University Appellate Tribunal / Addl District Judge-III, Thiruvananthapuram	Shri R.Rama Babu (SI.No.29)	Addl.District Judge- VIII/ Addl.MACT, Thiruvananthapura m
21	Shri K.Ramesh Bhai, Additional District Judge-V / Additional MACT, Kozhikode	Additional District Judge-I / Additional MACT, Kozhikode	Shri K.J.Arby (SI.No.33)	Shri P.Nandanakrishnan (SI.No.3)
22	Smt.K.K.Sujatha, Addl.DJ-VI / Addl.MACT, Thiruvananthapuram	Addl.District Judge-II / MACT, Mavelikkara	Addl.DJ-IV / Addl.MACT, Thiruvananthapura m	Addl.District Judge- III / Addl. MACT, Mavelikkara
23	Shri K.V.Jayakumar, Addl.District Judge-I / Addl.MACT, Thalassery	Addl.District Judge- III / Addl.MACT, Thalassery	Shri V.Jayaram (SI.No.9)	Shri K.J.Arby (SI.No.33)
24	Smt. M.B.Snehalatha, MACT, Attingal	Additional District Judge-V / Additional MACT, Thiruvananthapuram	Shri M.Sasikumar (SI.No.27)	Additional District Judge-IV / Additional MACT, Thiruvananthapuram
25	Shri C.Krishnakumar, Wakf Tribunal / Addl. District Judge-III / Addl MACT, Kozhikode	Presiding Officer, Labour Court, Kannur	Addl.District Judge- IV / Addl MACT, Kozhikode	Presiding Officer, Labour Court, Kozhikode
26	Shri A.V.Narayanan, Addl. District Judge-I / Addl MACT, Kalpetta	Additional District Judge-II / Additional MACT, N.Paravur	MACT, Kalpetta	Additional District Judge-I /MACT, N.Paravur
27	Shri M.Sasikumar, Addl District Judge-II / MACT, Mavelikkara	MACT, Attingal	Addl.District Judge- III / Addl. MACT, Mavelikkara	Smt. M.B.Snehalatha (SI.No.24)

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
28	Shri P.S.Ananthkrishnan, MACT, Palakkad	Judge, Family Court, Palakkad	Shri Manohar Kini S. (Sl.No.8)	Shri T.B.Sivaprasad, Judge, Family Court, Palakkad
29	Shri R.Ramababu, Addl District Judge-III / Addl MACT, Alappuzha	Kerala Co-operative Tribunal, Thiruvananthapuram	Shri S. Satheesachandra Babu(Sl.No.16)	Shri V.Dilip(Sl.No.20)
30	Sri.N.Ravisankar, Addl District Judge-II / Addl MACT, Kalpetta	Judge, Family Court, Muvattupuzha	MACT, Kalpetta	District Judge / STAT, Ernakulam
31	Smt. M.G.Padmini, Addl District Judge-II / Addl MACT, N.Paravur	Wakf Tribunal / Addl. District Judge-III / Addl. MACT, Kozhikode	Addl.District Judge-I / MACT, N.Paravur	Addl.District Judge-IV / Addl MACT, Kozhikode
32	Shri S.Krishnakumar, Addl District Judge-IV / Addl. MACT, Kottayam	Spl. Addl. Sessions Judge (Marad cases) Kozhikode	Shri P.C.Paulachan (Sl.No.17)	Additional District Judge-IV / Additional MACT, Kozhikode
33	Shri K.J.Arby, Addl District Judge-III / Addl MACT, Thalassery	Additional District Judge-V/ Additional MACT, Kozhikode	Shri K.V.Jayakumar (Sl.No.23)	Shri K.Ramesh Bhai (Sl.No.21)
34	Shri G.Girish, Judge, Family Court, Kattappana	Additional District Judge, Neyyattinkara	Judge, Family Court, Thodupuzha	Addl.District Judge-IV / Addl.MACT, Thiruvananthapuram
35	Shri K.Ananthkrishna Navada, Judge, Family Court, Muvattupuzha	Judge, Family Court, Thrissur	District Judge / STAT, Ernakulam	Judge, Family Court, Irinjalakuda
36	Shri V.O.Ajayakumar, Addl District Judge VIII / Addl MACT, Ernakulam	Presiding Officer, Labour Court, Ernakulam	Shri B.Kalam Pasha (Sl.No.19)	Shri K.R.Jinan (Sl.No.2)

Shri T.B.sivaprasad and Smt.N.Leelamani Retired District Judges now functioning as Judges, Family Courts at Palakkad and Ernakulam are directed to hand over charges of their offices to Shri P.S.Ananthkrishnan(Sl.No.28) and Shri P.Mohanadas(Sl.No.1) respectively.

The Officer at Sl.No.15 is eligible for Special Pay for extra administrative work @

Rs.3,750/- per month in his new post.

The Officers at Sl.No 1, 2, 6, 8,11,12,14, 20, 25, 27 to 32, 34, 35 & 36 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

The officers at Sl.Nos. 1, 5, 8, 16, 17, 20, 21, 23,24, 28, 33 & 36 are not eligible for transfer grant.

All officers except Sl. No.5 transferred by these proceedings are directed to take charge in new posts on 21-05-2014.

( By Order )



N.Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(38 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Officers and courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2, E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

**THE HIGH COURT OF KERALA**

Kochi - 682 031

Dated - 29/04/2014

**PROCEEDINGS**

Judiciary – General Transfers of Sub Judges / CJMs – Orders issued.

Read : High Court order No. B1-40483/2013 dated 07-03-2014 & 10-03-2014

**ORDER NO. B1- 59 / 2014(3)**

As part of the General Transfers, 2014 of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
<b>Sl. No</b>	<b>Name and Designation</b>	<b>Post</b>	<b>Charge of column II to be handed over to</b>	<b>Charge to be taken from</b>
1	Shri Johny Sebastian, CJM, Palakkad	CJM, Kozhikode	JMFC-I, Palakkad	JMFC-III, Kozhikode
2	Shri K.E.Salih, CJM, Kozhikode	CJM, Palakkad	JMFC-III, Kozhikode	JMFC-I, Palakkad
3	Shri P. N.Vinod, Sub Judge, Mavelikkara	Principal Sub Judge, Thiruvananthapuram	Sub Judge, Chengannur	Addl. Sub Judge-I, Thiruvananthapuram
4	Shri Biju Menon K., Sub Judge, Ottappalam	Principal Sub Judge, Kozhikode	Addl. Sub Judge, Palakkad	Shri P.Saidalavi (Sl.No.7)
5	Shri P.V.Anishkumar, Principal Sub Judge, Kollam	Addl. Sub Judge-II, Thiruvananthapura m	Shri Kenneth George(Sl.No.13)	Addl. Sub Judge-I, Thiruvananthapuram
6	Shri Prakash R.T., Principal Sub Judge, Palakkad	Principal Sub Judge, Thrissur	Addl. Sub Judge, Palakkad	Shri Soman K. (Sl.No.8)
7	Shri P.Saidalavi, Principal Sub Judge, Kozhikode	Addl. Sub Judge-II, Kozhikode	Shri Biju Menon K. (Sl.No.4)	Smt. T.K.Nirmala (Sl.No.9)
8	Shri Soman K., Principal Sub Judge, Thrissur	Addl. Sub Judge-I, Thrissur	Shri Prakash R.T. (Sl.No.6)	Shri T. Madhusoodhanan (Sl.No.12)

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
9	Smt. T.K.Nirmala, Addl.Sub Judge-II, Kozhikode	Sub Judge, Tirur	Shri P.Saidalavi (Sl.No.7)	Sub Judge, Manjeri
10	Shri A.Shajahan, Principal Sub Judge, Thiruvananthapuram	Addl.Sub Judge-II, Ernakulam	Addl. Sub Judge-I, Thiruvananthapuram	Principal Sub Judge, Ernakulam
11	Shri Prabhakaran K.N., Sub Judge, Tirur	Sub Judge, Ottapalam	Sub Judge, Manjeri	Addl.Sub Judge, Palakkad
12	Shri T. Madhusoodhanan , Addl. Sub Judge-I, Thrissur	Addl.Sub Judge-III, Kozhikode	Shri Soman K. (Sl.No.8)	Addl. Sub Judge-I, Kozhikode
13	Shri Kenneth George, Addl.Sub Judge, Kollam	Principal Sub Judge, Kollam	Shri Rajiv Jayaraj (Sl.No.15 )	Shri Anish Kumar P.V.(Sl.No.5)
14	Shri Jose N.Cyril, Sub Judge, Karungappally	Additional Sub Judge, Kottayam	Addl. Sub Judge, Kollam	Principal Sub Judge, Kottayam
15	Shri Rajiv Jayaraj, Addl. Sub Judge-III, Kozhikode	Additional Sub Judge, Kollam	Addl. Sub Judge-I, Kozhikode	Shri Kenneth George(Sl.No.13)
16	Shri Vidhyadharan V.S., Addl. Sub Judge, Kottayam	Principal Sub Judge, Palakkad	Principal Sub Judge, Kottayam	Addl. Sub Judge, Palakkad
17	Smt. Elsamma Joseph P., Addl. Sub Judge-II, Thiruvananthapuram	Sub Judge, Mavelikkara	Addl. Sub Judge-I, Thiruvananthapuram	Sub Judge, Chengannur
18	Shri Sudeep S. , Addl. Sub Judge-II, Ernakulam	Sub Judge, Karungappally	Principal Sub Judge, Ernakulam	Addl. Sub Judge, Kollam


The Officers at Sl.No 1 & 2 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The Officers at Sl.No 3,4,6,9,11,13,16,17 & 18 are eligible for Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts.

The officers except at Sl.Nos. 7, 8 & 13 are eligible for transfer grant.

All officers at column III will continue to hold their full additional charges, till new officers take charge.

( By Order )



N. Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(18 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Officers and court concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.



THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 29/04/2014

PROCEEDINGS

Judiciary – General Transfers of Munsiff-Magistrates– Orders issued.

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**ORDER NO. B1- 59 / 2014 (3)**

As part of the General Transfers, 2014 of the Munsiff- Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. Saleena V.G.Nair, JMFC-III, Thrissur	JMFC-II, Aluva	JMFC-I, Thrissur	JMFC-I, Aluva
2	Shri Anil T.P., JMFC-II, Kannur	JMFC, Sulthan Bathery	JMFC-I, Kannur	Munsiff-Magistrate, Sulthan Bathery
3	Shri T.P.Prabhash Lal, JMFC, Vaikom	JMFC, Perumbavoor	JMFC, Ettumanoor	JMFC, Kothamangalam
4	Shri P.T.Prakasan, JMFC-I, Kozhikode	JMFC, Parappanangadi	JMFC-III, Kozhikode	JMFC, Tirur
5	Shri R.Jayakrishnan, Munsiff-Magistrate, Kolenchery	JMFC-I, Pathanamthitta	JMFC, Muvattupuzha	JMFC-II, Pathanamthitta
6	Shri Suresh Kumar C.(Jr.), Munsiff, Wadakkanchery	JMFC-II, Kannur	JMFC, Wadakkanchery	JMFC-I, Kannur
7	Shri Bilkul G.R., JMFC-I, Pathanamthitta	JMFC, Ambalapuzha	JMFC-II, Pathanamthitta	JMFC-II(Mobile Court), Alappuzha
8	Shri C.R.Dinesh, JMFC, Nilambur	Munsiff, Wadakkanchery	JMFC-I, Manjeri	JMFC, Wadakkanchery


I	II	III	IV	V
9	Shri K.P.Pradeep, Munsiff-Magistrate, Payyoli	Munsiff-Magistrate, Kolenchery	Munsiff-Magistrate, Perambra	JMFC, Muvattupuzha
10	Shri Sunil K.P., JMFC-I, Thiruvananthapuram	JMFC-II, Cherthala	JMFC-II, Thiruvananthapuram	Addl.Munsiff, Cherthala
11	Shri Udayakumar V, JMFC, Ambalappuzha	JMFC, Changanasery	JMFC-II(Mobile Court), Alappuzha	JMFC-II(Mobile Court), Kottayam
12	Smt.Usha Nair, JMFC-III, Neyyattinkara	JMFC, Haripad	JMFC-II, Neyyattinkara	Munsiff-Magistrate, Haripad
13	Shri Sudhakanth R., Munsiff, Karunagappally	JMFC, Vaikom	JMFC, Karungappally	JMFC, Ettumanoor
14	Shri Unnikrishnan A.V., JMFC, Parappanangadi	JMFC-III (Mobile Court), Kannur	JMFC, Tirur	JMFC-I, Kannur
15	Shri Rajesh G., JMFC, Perumbavoor	JMFC-I, Kozhikode	JMFC, Kothamangalam	JMFC-III, Kozhikode
16	Smt. Bindu Sudhakaran, JMFC, Haripad	JMFC-I, TVPM	Munsiff-Magistrate, Haripad	JMFC-II, Thiruvananthapuram
17	Smt. Kavitha Gangadharan, JMFC-II, Aluva	JMFC-II, Kottarakkara	JMFC-I, Aluva	JMFC-I, Kottarakkara
18	Shri Bijukumar C.R., JMFC-I, Kollam	Munsiff, Karungappally	JMFC-II, Kollam	JMFC, Karungappally
19	Smt. M.Smitha, JMFC-III (Mobile ), Kannur	Prl. Munsiff, Kozhikode-I	JMFC-I, Kannur	JMFC-II, Kozhikode
20	Smt. Vinitha V., Prl.Munsiff, Kozhikode-I	JMFC-III, Neyyattinkara	JMFC-II, Kozhikode	JMFC-I, Neyyattinkara

All Officers are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.

The officers will handover their additional charges also.

All officers at column III will continue to hold their full additional charges, till new officers take charge.

( By Order )



N. Anil Kumar

Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(20 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Officers and court concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.